

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi and Ors.	...	Applicant/Petitioner
Vs		
M/s. R.S. Stones Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 03.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Nishi Cahudhary and Priya Choubey
in IA no 4734 and 627 for PNB in both the application
For RP : Mr. Shobhit Sharma, Adv

ORDER

List on 30.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

03.03.2021
Ritu